

F.No.15011/5/2021-NC
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell

CORRIGENDUM

Accounts Establishment Section

डाकूरी संख्या 2439

दिनांक 03/06/21

विशेष संख्या

S.O (Appnt) (A/E)

8/5/24

R.G (J/c)

Sub.-Inviting applications for appointment of Central Notary Public by Government of India

Reference is invited to OM of No. F.No.15011/5/2021-NC dated 28.04.2021 (copy enclosed) on the above noted subject matter.

2. In this regard, it is clarified that those candidates who have already filled up the Online Application for appointment as Central Public Notary **need not apply** again. The applicants who were unsuccessful in the earlier Interview Process, are required to apply afresh.

3. Queries/clarification in this regard may be addressed to notarycell-la@nic.in

Enclosed-As Stated

(T.K.Malik)

Dy. Legal Adviser & Competent Authority

Dated-13.05.2021

Notary Cell, Department of Legal Affairs,

Ministry of Law & Justice, 4th Floor,

Middle Wing, Janpath Bhawan,

Janpath, New Delhi-110001

011-21401259

notarycell-la@nic.in

To-

REGISTRAR, HON'BLE HIGH COURT OF JHARKHAND, Ambedkar Chowk, near JAP
Ground, Doranda, Ranchi, Jharkhand 834002